

(c) The shortfall in indigenous production is attributable to short supply of alcohol to one of the two factories producing polythylene. Arrangements have been made for the supply of adequate quantities of alcohol from indigenous sources and by imports, to this factory. Arrangements have also been made to import about 2,000 tonnes of polythylene from rupee sources through the State Trading Corporation.

दिल्ली के न्यायालयों में हिन्दी का प्रयोग

801. { श्री विश्राम प्रसाद :  
श्री बागड़ी :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) इस समय दिल्ली के न्यायालयों में हिन्दी के प्रयोग के लिए क्या व्यवस्था है ; और

(ख) इन न्यायालयों में हिन्दी का प्रयोग बढ़ाने के लिए क्या कदम उठाये जा रहे हैं ?

गृह-कार्य मन्त्रालय में उपमन्त्री (श्री ल० ना० मिश्र) : (क) दिल्ली की फौजदारी और रेवेन्यू अदालतों हिन्दी में भी आवेदन-पत्र स्वीकार करती हैं। ग्वाहों की ग्वाही, अपराधियों के ब्यान इत्यादि कुछ मजिस्ट्रेटों द्वारा हिन्दी में लिए जाते हैं। सम्मन हिन्दी और उर्दू में जारी किए जाते हैं।

(ख) दीवानी अदालतों में हिन्दी को लागू करने का प्रश्न अभी पंजाब हाई कोर्ट के विचाराधीन है। डिप्टी कमिश्नर के अधीन मजिस्ट्रेटों को जहाँ तक हो सके, कोर्ट के काम को हिन्दी में करने के लिए कहा गया है।

#### Gauhati Refinery

802. **Shri Vishram Prasad:** Will the Minister of Petroleum and Chemicals

be pleased to refer to the reply given to Starred Question No. 89 on the 9th September, 1964 and state:

(a) whether Government have examined the offer made by the Rumanian Government for the expansion of the Gauhati refinery; and

(b) if so, the main features thereof?

**The Minister of Petroleum and Chemicals (Shri Humayun Kabir):** (a) and (b). This offer is still under examination and a decision thereon is expected to be taken shortly.

#### Protection of National Plants

803. **Shri Vishram Prasad:** Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 179 on the 9th September, 1964 and state:

(a) whether Government have since considered and finalised the proposal to set up a Central security force for the protection and guarding of national plants; and

(b) when these will be set up?

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):** (a) and (b). The matter is still under consideration.

#### Rural Institutes

804. { **Shri Vishram Prasad:**  
**Shri Bagri:**

Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 225 on the 9th September, 1964 and state:

(a) whether Government have since considered the proposals for the setting up of two rural institutes and for up-grading the existing agricultural science courses; and

(b) if so, details thereof?

**The Minister of Education (Shri M. C. Chagla):** (a) and (b). A statement is laid on the Table of the House.